NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A. TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Partie	es
	184/15	141/17	Hearing	391 394	Markem Imaje Soft	- ware Development Centre
			•		Pvt. Ltd.,	
SL.NO. NAME (IN CAPITAL) DESIGNATION						
&						
PHONE NUMBER			REI	REPRESENTATION TO WHOM		SIGNATURE
(Petitioner Respondent))
S. Vivekananda 182542865) F& Petr S. Much la						

firi Vivekananda, Advocate, appearing for Petitioner Company is present. He reported that necessary information was supplied to RD who expressed his inability to send any report on the application for non-production of certain information. Counsel reported that necessary information was subsequently sent to the RD and the report is awaited. He requested the Tribunal to issue direction to ROC and RD for filing report.

In view of the representation of counsel for Petitioner Company, ROC and RD are directed to send their report.

List it on 22.04.2017.

MEMBER (J)

MEMBER (T)